



**OFFICE OF THE DEPUTY COMMISSIONER, SAS NAGAR
(COMPLAINT AND INQUIRY BRANCH)**

Ph:0172-2219505,2219506

E-Mail: dc.mhl@punjab.gov.in
ciadcsas@gmail.com

To,

Assistant Registrar,
Hon'ble The National Green Tribunal,
Principal Bench, New Delhi.

No. 200 /CIA

Date: 12/02/24

Subject: Regarding Original application No. 184/2023 Lohit Kaushal V/s State of Punjab.

In compliance with the orders of Hon'ble Commission, the matter was forwarded to Sub Divisional Magistrate, S.A.S. Nagar for sending an action taken report. Sub Divisional Magistrate, S.A.S. Nagar submitted his report vide letter No. 821/MC dated 22.12.2023. According to this report Tehsildar, S.A.S. Nagar and Mr. Ravinder Singh, Block Officer of Forest Division Dept. S.A.S Nagar were deputed to jointly inspect the concerned area. The joint committee has reported in its report that the concerned area was visited along with the complainant and it was observed that the trees were found cut on spot. In this regard an FIR No. 0510 dated: 05.12.2023 was registered by the applicant (Lohit Kaushal) and the case is under trial in the Hon'ble Civil Court. Copy of report is sent here with for your kind perusal and information please.

Encl: as above.


Inder Pal, P.C.S.
C.M Field Officer
For District Magistrate,
S.A.S Nagar 

